

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 59 OF 2026**

**IN THE MATTER OF:**

**Ramkankan**

**V/s**

**Applicant**

**State of U.P & Ors.**

**Respondent**

**MEMO OF PARTIES (As per order dated 05.02.2026)**

**Ramkankan**

**Versus**

**Applicant**

1. State of Uttar Pradesh  
Through Principal Secretary, Environment, Forest and Climate Change,  
Government of Uttar Pradesh,  
17, Rana Pratap Marg, Lucknow, (U.P.), 226001  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in) (Respondent No.1)
2. District Magistrate, Lalitpur  
Collectorate, Lalitpur, Uttar Pradesh, 284403  
Email: [dmlal@nic.in](mailto:dmlal@nic.in)/[dmlal@up.nic.in](mailto:dmlal@up.nic.in) (Respondent No.2)
3. Uttar Pradesh Pollution Control Board (UPPCB)  
Through Member Secretary,  
Building.No. TC-12V Vibhuti Khand,  
Gomti Nagar, Lucknow – 226010, UP  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) (Respondent No.3)
4. M/s Tridev Stone Crusher,  
Plot No. 216, Khata No. 00300, Area 1.6720 ha,  
Village Chhilla, Gram Panchayat Ajnoura, Pargana Banpur,  
Tehsil Mahrauni, District Lalitpur-2884405, U.P. (Respondent No.4)